

11
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 192/14(1)/NCLT/AHM/2017


Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

Name of the Company: Corporate Furniture Ltd.

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	RASHMIKANT	Company Secretary	Corporate Furniture Ltd.	
2.	V. KANAK			

ORDER

Learned PCS Mr. Rashmikant Gandhi present for Petitioner.

Proof of service of notice on statutory authorities filed.

Proof of publication filed.

No objections received from public.

Heard arguments of Learned PCS for petitioner.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 20th day of November, 2017.